

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 16/118 (ND)/2017

CORAM:

**PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.08.2017**

NAME OF THE COMPANY: M/s Caparo Engineering India Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner (s) : Mr. Ashutosh Gupta, Advocate

For the Respondent (s) : None.

ORDER

Argument heard. Reserved for order.

Sd

**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)